

**Sharavati Valley Project**

**5631. Shri K. Lakkappa:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether any representation from Mysore State for installation of 9th and 10th units in the third stage of Sharavati Valley Project has been received;

(b) if so, the action taken thereon; and

(c) the total estimated cost involved after devaluation?

**The Minister of Irrigation and Power (Dr. K. L. Rao):** (a) and (b). The third stage of the Sharavati Hydro-electric Project involving installation of 9th and 10th generating units has already been approved for implementation.

(c) According to the latest indications from the Government of Mysore, the estimated cost of the Stage III works as a result of devaluation is about Rs. 7.5 crores.

**Progress report regarding irrigation Projects in States**

**5632. Shri K. Lakkappa:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government of India, receive periodical reports from States regarding irrigation projects which have been commissioned; and

(b) if so, the details of the progress achieved in each State with break-up figure?

**The Minister of Irrigation and Power (Dr. K. L. Rao):** (a) Yes.

(b) A statement is laid on the Table of the House. [Placed in Library. See No. LT-1039/67].

**Aid to St. Marys' Hospital, Manarcad, Kottayam, Kerala**

**5633. Shri K. M. Abraham:** Will the Minister of Health and Family Planning be pleased to state:

(a) whether any aid is being given by the Central Government to the St. Mary's Hospital Manarcad Kottayam in Kerala State;

(b) if so, the quantum of aid given during the last 10 years;

(c) whether Government propose to give any aid to the Hospital during this year; and

(d) if so, the details thereof?

**The Minister of Health and Family Planning (Dr. S. Chandrasekhar):** (a) Yes.

(b) The following non-recurring grants have been paid to this institution under the Scheme of "Grants to Voluntary T.B., Leprosy, Cancer and other Medical Institutions" during the last ten years.

Year	Amount	Purpose
	Rs.	
1964-65	20,000	For purchase of Ambulance van.
1966-67	16,250	For construction of Ambulance body and purchase of Surgical instruments.
	16,500	For construction of Children's ward, Surgical Block and water Tank and for the purchase of instruments and equipment.
1967-68	3,750	For purchase of Surgical instruments.

(c) Yes.

(d) An amount of Rs. 16,500 can be paid to the institution towards the second instalment of the total grant approved for construction of Children's Ward, Surgical Block and Water Tank on matching basis and for the purchase of instruments and equipment.